

of Public Enterprises, Ministry of Finance, and will be laid on the Table of the House.

#### Ordinance Employees Union

5935. SHRI R. K. MHALGI : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have received the copy of the resolutions passed by the Annual General Body Meeting of Ordinance Employees Union held on 5th June, 1977 at Ambernath (Dist. Thana Maharashtra) ; and

(b) if so, what action Government have taken or propose to take and when ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Yes, Sir.

(b) The demands made in the resolutions are being examined by the Government.

#### Electronics Industries in Kerala

5936. SHRI SATISH AGARWAL : Will the Minister of ELECTRONICS be pleased to state :

(a) whether industries in Kerala are being given preference for licensing of electronics industries ;

(b) if so, the reasons therefor; and

(c) the reasons for not giving encouragement to the backward States like Bihar and Rajasthan ?

THE PRIME MINISTER (SHRI MORARJI DESAI) : (a) No, Sir.

(b) and (c). Do not arise.

#### Implementation of Recommendations made by Chhanganal Commission

5937. SHRI R.V. SWAMINATHAN: SHRI K. LAKKAPPA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have implemented the recommendations of the Chhanganal Commission which was appointed to go into the charges against Shri Badal, now the Chief Minister of Punjab ;

(b) how many recommendations are still pending implementation ;

(c) whether the Union Government had advised him not to accept the post until the charges are cleared ; and

(d) what steps are being taken to implement those recommendations left unimplemented ?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) :

(a) Yes Sir. The reports of the Chhanganal Commission were remitted to the Government of Punjab for taking necessary follow-up action.

(b) According to information received from the State Government, action on the findings of the Commission in so far as Shri Prakash Singh Badal is concerned, has been completed. A statement showing the action taken by the State Government on each of the allegations against Shri Badal held wholly or partly proved by the Commission as intimated by the State Government, is laid on the Table of the House [Placed in Library. See No. LT. 949/77].

(c) and (d). Do not arise in view of what is mentioned in the statement laid on the Table of the House.

#### Commissionary for Santhal Parganas District

5938. FATHER ANTHONY MURMU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any proposal has been made to the Government in favour of raising the district of Santhal Parganas into a Commissionary having three constituent districts i.e. Sahibganj, Dumka and Deoghar; and

(b) whether there is a proposal for a separate Development Board of Santhal Parganas ?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) :

(a) and (b). No, Sir.

#### Travel of Orissa Youth Congress Workers in I.A.F. Planes

5939. SHRI DEVENDRA SATPATHY: Will the Minister of DEFENCE be pleased to state :

(a) whether some Youth Congress workers of Orissa travelled in the I.A.F. planes in December, 1976 in the company of the former Minister of State for Defence ; and

(b) if so, whether this was in accordance with the Rules ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) The names of persons who travelled in the I.A.F. planes in December 1976 in the company of the former Minister of State